Athletic Association Team" has been invited by I.F.A. to play exhibition matches in Bombay and Calcutta:

- (b) what are the financial arrangements offered; and
- (c) what are the nationalities of the players?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

- (b) The information has been called for from the All India Football Federation and will be placed on the Table of the House when received.
- (c) The members of the team travelled as Stateless persons.

Tilak Maidan in Siliguri

*1559-A. Shri Manaen: Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that a field known as the 'Tilak Maidan' in Siliguri, which has for many years been the only public field in this rapidly growing town has been taken over by the Defence Department of the Government of India;
- (b) whether several scheduled matches have since been suspended with the result that the public feelings have risen very high; and
- (c) whether Government would stay its order to occupy the said field?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) Tilak Maidan is a military Camping ground in Siliguri and is owned by Government of India in the Ministry of Defence. The question of taking over of the land by the Ministry of Defence does not therefore arise.

(b) The only information which the Government have about this is from a telegram received last week from the Secretary, Sports Association and

Secretary, Youngmen's Association, Siliguri.

(c) In view of the reply given to part (a) above, it will be appreciated that the Military has the right to use its own lands for its purposes and the question of issuing a stay order does not arise.

Budget of Manipur Territorial Council

*1559-B. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that the budget of the Manipur Territorial Council for 1958-59 could not be passed by the Council;
- (b) if so, whether any scheme or normal function of the Council has been suspended due to the failure of the Council to pass its budget: and
- (c) the steps taken to overcome the difficulties in the discharge of normal work of the Council?

The Minister of Home Affairs (Pandit G. B. Pant): (a) The budget was placed before the Council but all demands were refused.

- (b) So far as the Government of India are aware, no scheme or normal function of the Council has been suspended due to the failure of the Council to pass the budget.
- (c) A 'Removal of Difficulty Order' has been issued empowering the Administrator to authorise the Territorial Council, to incur expenditure from the Council Fund in the Financial Year 1958-59 until the adoption by the Council of the budget estimates for that year in due course. The Administrator has also been empowered to prescribe dates for the completion of the various stages of the budget.

Loans to State Co-operative Banks

- *1560. Shri Shree Narayan Das: Will the Minister of Finance be pleased to lay a statement showing:
- (a) the extent of credit towards short term accommodation and